

Name of the Corporate Debtor: M/s DEHRADUN HIGHWAYS PROJECT LIMITED; Date of Commencement of Liquidation : 23.01.2023; List of Creditors/stakeholders as on: 22.02.2023

List of Creditors under regulation 31 (5)(d) of the IBBI (Liquidation process) Regulations, 2016

S. NO.	FINANCIAL CREDITOR	SECURED / UNSECURED	RELATIONS	Liquidation - Amt. Claimed	Liquidation - Amt. Admitted	Claim Amt Rejected	Under Cerification	% Claim	% Admitted Claim	Remarks
1	Hyderabad Ring Road Projects Pvt Ltd	UNSECURED (OUT OF CONSORTIUM)	RELATED	90,31,59,244.00	30,90,00,000.00	59,41,59,244	-	100.00%	100.00%	SUPPORTING DOCUMENTS INSUPPORT OF INTEREST NOT PROVIDED, HENCE PRINCIPAL amount admitted claim admitted based on merit
1	TOTAL			90,31,59,244.00	30,90,00,000.00	59,41,59,244		100.00%	100.00%	